

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4587

ANSWERED ON:23.12.2005

FAILURE OF VIGILANCE AND MONITORING COMMITTEES

Singh Shri Rakesh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the system of constituting Vigilance and Monitoring Committees for rural development schemes at district and State-level by the Government has been a success;
- (b) if so, the details thereof ;
- (c) if not, whether the Government has assessed the reasons for the failure of the said system;
- (d) if so, the details thereof; and
- (e) the further steps taken/proposed to be taken by the Government to strengthen the monitoring system?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (e) Yes, Sir. Vigilance and Monitoring Committees have been reconstituted at the State/ UT and District levels as per the guidelines issued by the Government of India, Ministry of Rural Development, in October, 2004. Members of Parliament have been given important role in monitoring of the implementation of various Rural Development programmes. The State Governments/District Administrations have reported that 14 States/UTs and 267 Districts have held meetings of the reconstituted Committees at the State/UT and District level at least once. The remaining States/UTs/Districts are constantly reminded to ensure regular holding of the meetings. The Chairmen of the District Vigilance and Monitoring Committees, who are the Members of Parliament, are also requested to hold meetings of the District level Committees regularly.